

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 46 of 2020

IN THE MATTER OF:

M/s Symbol Vinimay Pvt. Ltd.

...Appellant

Versus

Champa Impex Pvt. Ltd.

...Respondent

Present:

**For Appellant: Ms. Shruti Agarwal and Mr. Saurabh Chaudhary,
Advocates.**

**For Respondent: Mr. Chayan Gupta and Mr. Priyanshu Upadhyay,
Advocates.**

ORDER

12.02.2020 Mr. Priyanshu Upadhyay, Advocate appears on behalf of the Respondent (Financial Creditor) he seeks time to file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within a week thereof.

List the Appeal 'For Admission (After Notice)' on **16th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)